

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 114 of 2014**

**Dated : 28<sup>th</sup> August, 2014**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**Jaipur Vidyut Vitran Nigam Ltd. & Ors. .... Appellant(s)  
Versus  
Rajasthan Electricity Regulatory  
Commission & Ors. .... Respondent(s)**

**Counsel for the Appellant(s) : Mr. P.N. Bhandari**

**Counsel for the Respondent(s) : Mr. M.G. Ramachandran  
Ms. Swagatika Sahoo for R.2 & 3  
Mr. R.K. Mehta  
Ms. Ishita, Mr. Elangbam for.R.1**

**ORDER**

Mr. R.K. Mehta, the learned counsel undertakes to file the Vakalatnama on behalf of the State Commission.

Reply has already been filed by Respondent No.3. Rejoinder is being filed today by the learned counsel for the Appellant after serving copy on the other side.

Post the matter for hearing on **18.09.2014.**

**(Rakesh Nath)  
Technical Member  
ts/js**

**(Justice M. Karpaga Vinayagam)  
Chairperson**